ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA, SHILLONG.

NOTIFICATION

HCM. II/50/2014-Estt/ 731

Dated, Shillong 17th August, 2022

The Adhoc Committee Bar Council of Meghalaya, Shillong is hereby pleased to nominate/appoint the following **Senior Counsels** namely:

- (1) Shri. V.K Jindal
- (2) Shri S. Chakrawarty
- (3) Smti. Tshering Yangi B

as the three members Election Tribunal under sub-rule (5) of rule 27 of the Bar Council of Meghalaya Election Rules, 2021 to adjudicate any election dispute if arises in the upcoming first Bar Council election.

REGISTRAR GENERAL-CUM MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

Memo No. HCM.II/50/2014-Estt/ 731-A Copy to:

Dated, Shillong 17th August, 2022

- 1. The Advocate General, High Court of Meghalaya for favour of kind information.
- 2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 3. Shri H. L. Shangreiso, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 4. Shri. V.K Jindal, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 5. Shri S. Chakrawarty, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 6. Smti. Tshering Yangi B, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 7. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.

- The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 11. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 12. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- 13. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 14. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 15. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 16. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 17. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- 18. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 19. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 20. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 21. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 22. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 23. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 24. Notice Board.
 - 25. Office File.

REGISTRAR GENERAL-CUM MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

062/12